

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP No. 46/2015 TP No. 121/HDB/2016		
NAME OF THE COMPANY	GSR Textiles Private Limited		
NAME OF THE PETITIONER(S)	G. Srinivasa Rao & Another		
NAME OF THE RESPONDENT(S)	GSR Textiles Private Limited & (05) others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambaram	PCS	9849056652	l
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard. Shri S.Chidambaram, Ld. PCS for Petitioner and Shri V.S.Raju, Ld. Counsel for R.1 to R.5; Shri G.Prabhakar Sarma for R.6

Orders Reserved. The parties are given liberty to file Written Arguments on or before 24.11.2017.

Member (T)

Member (J)